NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

T.C.P. No. 767/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

BBR (India) Pvt. Ltd.

v/s.

Turning Point Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner is present. None present from the side of Corporate Debtor.

At request of the Petitioner's Counsel, list this matter on 21.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)